

RAJYA SABHA

*Monday, the 24th July, 1969/the '6th
Savana 1891 (Saka)*

The House met 11 eleven of the clock, THE
DEPUTY CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS**OVER-BRID- E AT HISSAR**

- 151. SHRI KISHAN KANT :f SHRI
ARJUN ARORA :

Will the Ministe | of RAILWAYS be
pleased to state :

(a) whether Government have received
any representation from the Government of
Haryana for the construction of an over-
bridge at Hissar; and

(b) if so, what is Government's reaction
thereto ?

THE MINISTER. OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI
PARIMAL GHOSH) : (a) Yes,
Madam.

(b) The scheme for the construction of road
over-bridg in replacement of existing level
crossi lg on National Highway No. 10 on Di
lhi-Hissar-Sirsa Road is being finalised by the
State Government in consultati <n with the
Ministry of Transport and S hiping. As soon
as the scheme is finally sponsored by the State
Government indicating the relevant priority
and a'location of funds, the railway will take
urther follow-up action.

SHRI KRISH/^ N KANT : May] know
from the Minister whether the Railways have
re* eived a number of complaints during the
last five years saying that out c f twelve
hours, the level-crossing rem; ins closed for
nearly seven to eight l ours'? Because the
difficulty is there, tfl the scheme is finalised
and till the > ver-bridge comes up, at least
this should be looked into and Milved.

SHRI PARIMAU GHOSH : This proposal
is being taken up by the State Government
with the Ministry of Transport and Shipping
and we gather that the matter is no v in the
finalisation stage. As soon ~is the State
Government sponsors it, the Railways will
take up the work immediately.

†The question Was actually asked on the
floor of the House by Shri Krishan Kant. 1—
16 R.S./69

SHRI ARJUN ARORA: May I
know if the Government realises that the
curses of the people who have to wait for long
hours, because the level-crossing is closed, are
directed against the Railways and not on the
State Government ? People think that the
Railways keep the level-crossing closed for
such a long time. Is it not a fact that the
primary responsibility is that of the Railways
and not that of the State Government and, if
that is so, why do not the Railways take the
initiative in the matter ?

SHRI PARIMAL GHOSH : Madam, the
primary responsibility in this is not exactly
that of the Railways. It is partly that of the
Railways and mainly that of the State
Government. When the railway line was laid
these roads were not, as a matter of fact,
there. These are all after-developments since
the traffic developed. That is why we have
already made a provision for any eventuality
like that. Immediately the scheme is
sponsored by the State Government, the
Railways will go to the extent of even sharing
fifty per cent of the cost.

SHRI KRISHAN KANT : I wanted to
know from the hon. Minister whether any
complaints have been received during the last
five years saying that the level-crossing
remains closed for nearly seven or eight hours
per day. Because of shunting and all that it
remains closed. Will the Government assure
us that they will look into the complaint and
see that the level-crossing remains open for
the maximum period and that it is closed only
for the minimum period required ?

SHRI PARIMAL GHOSH : That matter
will certainly be looked into.

CONCENTRATION' OF ECONOMIC POWER

- 152. SHRI CHITTA BASU : Will the
Minister of INDUSTRIAL DEVELOPMENT,
INTERNAL TRADE AND COMPANY
AFFAIRS be pleased to state :

(a) whether Government's attention has been
drawn to the observations made at page 14 of
the Fourth Five Year Plan document (Draft) to
the effect that "The largest Corporate Groups
are the most advantageously placed to seek and
obtain foreign collaboration and to expand or to
initiate I a number of large and new activities";